

24.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 34  
DIVISION BENCH-VI  
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtv13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [pankaj.shukla@dhc.nic.in](mailto:pankaj.shukla@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR FINAL HEARING</b>				
58	CRL.A.-298/2023 CRL.M.(BAIL) 1654/2024	MOHD. PARVEZ V/s NATIONAL INVESTIGATION AGENCY	DANIYAL KHAN, DANIYAL KHAN	
		OTHER DETAILS OF ADVOCATES: SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(PETITIONER) DANIYAL KHAN(DANIYALK18@GMAIL.COM)(9999821341)(PETITIONER) NATIONAL INVESTIGATION AGENCY(DO.NIA@GOV.IN)()(RESPONDENT) SARIM NAVED(SARIM.NAVED@GMAIL.COM)()(RESPONDENT) SARIM NAVED (DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-21/2017) CRL.A. 272/2021 FILED BY MOHD PARVEZ (DISPOSED ON : 2021-10-07 ) P.S.-FIR NO. :(NIA-21/2017)

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
79	CM(M)-2653/2024 CM APPL. 31696/2024 CM APPL. 74793/2024 WITH CM(M) 2655/2024 CM(M) 2666/2024 CM(M) 2671/2024 CM(M) 2698/2024	BHARAT CONSULTANTS PVT LTD V/s NEW DELHI MUNICIPAL CORPORATION	SOAYIB QURESHI	
		OTHER DETAILS OF ADVOCATES: SOAYI QURESHI, RISHABH DUA(APARNA@PSLCHAMBERS.COM)(9818324703)(PETITIONER) LAW NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SOAYIB QURESHI(RISHABH@PSLACAMBERS.COM)(0)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
80	CM(M)-2655/2024 CM APPL. 31717/2024 CM APPL. 74006/2024	BHARAT CONSULTANTS PVT LTD V/s NEW DELHI MUNICIPAL CORPORATION	SOAYIB QURESHI	
		OTHER DETAILS OF ADVOCATES: SOAYIB QURESHI(RISHABH@PSLCHAMBERS.COM)(8800543987)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
81	CM(M)-2666/2024 CM APPL. 31881/2024 CM APPL. 74802/2024	BHARAT CONSULTANTS PVT LTD V/s NEW DELHI MUNICIPAL CORPORATION	SOAYIB QURESHI	
		OTHER DETAILS OF ADVOCATES: SOAYI QURESHI, RISHABH DUA(SOAYIB@PSLCHAMBERS.COM)(9818324703)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SOAYIB QURESHI()(8800543987)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
82	CM(M)-2671/2024 CM APPL. 32134/2024 CM APPL. 74004/2024	BHARAT CONSULTANTS PVT LTD V/s NEW DELHI MUNICIPAL CORPORATION	SOAYIB QURESHI	
		OTHER DETAILS OF ADVOCATES: SOAYIB QURESHI(RISHABH@PSLCHAMBERS.COM)(0)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
83	CM(M)-2698/2024 CM APPL. 32822/2024 CM APPL. 74005/2024	BHARAT CONSULTANTS PVT LTD V/s NEW DELHI MUNICIPAL CORPORATION	SOAYIB QURESHI	
		OTHER DETAILS OF ADVOCATES: SOAYI QURESHI, RISHABH DUA(SOAYIB@PSLCHAMBERS.COM)(9818324703)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SOAYIB QURESHI(RISHABH@PSLCHAMBERS.COM)(8800543987)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		

24.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 48  
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

[n.shubhankar@dhc.nic.in](mailto:n.shubhankar@dhc.nic.in)

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

CM(M) 2653/2024, CM(M) 2655/2024, CM(M) 2666/2024, CM(M) 2671/2024 & CM(M) 2698/2024  
LISTED AT NOS. 02 TO 06 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE MR.  
JUSTICE MANOJ JAIN

HIGH COURT OF DELHI  
23.04.2025.

REGISTRAR (LISTING)

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